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Goa Shipyard Limited (GSL)	<p>During the last 5 years, GSL has tied-up with the private players for production of following items:</p> <ol style="list-style-type: none"> 1. Fin Stabilizer 2. Heli Landing Grid 3. CPP system: <ol style="list-style-type: none"> (a) Hydraulic Pumps; (b) Hydraulic components; (c) Electrical components; and (d) Electrical Motors 4. Gearbox

**Manufacturing of sophisticated defence equipment under
'Make in India' Scheme**

37. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:

(a) the defence equipment for which Memoranda of Understanding (MoUs) had been signed under 'Make in India' Scheme;

(b) whether the manufacturers have set-up the plants for manufacturing the equipment;

(c) if not, at which stage each of these proposals is stuck and the reasons therefor; and

(d) details of action taken by Government in each case, to ensure that production starts at the designated plants without any delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) 'Make in India' is implemented in defence sector through various policy initiatives. As per Defence Procurement Procedure (DPP), priority has been accorded to capital acquisition from 'Buy (Indian-IDD)'', 'Buy (Indian)', 'Buy and Make (Indian)', 'Buy and Make 'Strategic Partnership Model' or 'Make' categories of capital procurement over Buy (Global) category. In the last six financial years *i.e.* from

2014-15 to 2019-20 (upto Dec 2019), Government has accorded Acceptance of Necessity (AoN) to 226 proposals,, worth ₹ 415,006 Crore approximately, under these categories of capital procurement. Indian companies, including private sector companies are allowed to participate in the procurement process of these categories as per eligibility criteria prescribed in DPP. DPP stipulates a time schedule for completion of the procurement cycle. The time taken to undertake capital procurement for defence equipment depends on the nature and complexity of the equipment being procured.

The following agreements have been signed by Mhe Government of India with Governments of other countries under Make in India Initiative since the Year 2019:

Sl. No.	Details of Agreement
1.	An Agreement was signed between Union of India and Russian Federation on 18th Feb 2019. In accordance with the agreement, a Joint Venture Company IRRPL (Indo-Russian Rifles Private Limited) under the Companies Act, -2013 has been incorporated between Ordnance Factory Board (OFB) and JSC Rosoboronexport (JSC ROE) and JSC Concern Kalashnikov (JSC CK), for production of AK series Assault Rifles including AK-203 and other small arms in India.
2.	An Inter-Governmental Agreement (IGA) on "Mutual Cooperation in Joint Manufacturing of Spares, Components, Aggregates and other material related to Russian/Soviet Origin Arms and Defence Equipment" was signed between India and Russia on 04 Sep 2019. The objective of the IGA is to enhance the After Sales Support and operational availability of Russian origin equipment currently in service in Indian Armed Forces by organizing production of spares and components in the territory of India by Indian Industry by way of creation of Joint Ventures/Partnership with Russian Original Equipment Manufacturers (OEMs).

At present, Request for Proposals (RFPs) for 387 items have been issued to select the vendors for manufacture of these items in India.

Performance of Indian Ordnance Factories

38. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:

(a) whether Ordnance Factory Board has not been able to keep pace with research and modern development in production of sophisticated defence goods;